

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.317

IA-5576/2021 IA-5575/2021 IA-1991/2022 IA-1979/2022

In

IB-846(ND)/2020

IN THE MATTER OF:

Umesh Yarn Agencies

Vs.

Flora Dyeing House Pvt. Ltd.

... APPLICANT/PETITIONER

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Kaushik dey, Adv. in IA 1991/22 and 1979/22

For the Respondent

: Rishi Sood Adv. for Respondent No.1 & 2 in IA No.
5575 & 5576 of 2021

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 31.10.2022.


(Court Officer)
Court-III